

**(2024) 02 TP CK 0019**

**Tripura High Court- Agartala**

**Case No:** Regular Second Appeal No. 24 Of 2023

Jayanti Ghosh & Anr.

APPELLANT

Vs

Swapan Malla & Ors.

RESPONDENT

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**Date of Decision:** Feb. 5, 2024

**Hon'ble Judges:** S.D Purkayastha, J

**Bench:** Single Bench

**Advocate:** P. Chakraborty, Somik Deb

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### **Judgement**

S.D Purkayastha, J

Heard Mrs. P. Chakraborty, learned counsel appearing for the appellants as well as Mr. Somik Deb, learned senior counsel assisted by Mr. P. Chakraborty, learned counsel appearing for the respondents No.1 & 2.

Issue fresh notice upon the respondents No.3,4 & 5 at the instance of the appellants by registered post with A.D.

Steps within one week from today by the appellant.

List this matter on 06.03.2024.